

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 133 of 2005

Dated: October 8, 2007

Madhya Pradesh Electricity Consumers Society -Appellant(s)

V/s.

Madhya Pradesh Electricity Regulatory Commission & 2 Ors. -Respondent(s)

Counsel for the Appellant (s) : None

Counsel for the Respondent (s) : Mr. Rajendra Singhvi, adv. for Resp.1-MPERC
Mr. Sakesh Kumar, adv. for Resps. 2 & 3

ORDER

Status report has been filed.

In view of the status report, the matter is closed.

(A.A. Khan)
Technical Member

(Anil Dev Singh)
Chairperson